

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs.
(Judicial Administration Section) Civil Secretariat,
Jammu/Srinagar.

Subject:- Allocation of Departments amongst Law Officers in the **Srinagar Wing** of the Hon'ble High Court of Jammu and Kashmir and Ladakh.

Government Order No. 8487 -JK(LD) of 2022.
Dated. 11 - 10- 2022.

In supersession of all the previous orders issued on the subject from time to time and on the recommendations of Ld. Advocate General, J&K the distribution of litigation work amongst the Law Officers in Srinagar Wing of the Hon'ble High Court of Jammu and Kashmir and Ladakh is ordered as shown against each:-

S.No.	Name of the Law Officer and Designation S/Shri	Department allotted
1.	Mohsin-Ul-Showkat Qadri, Senior Additional Advocate General	1.General Administration Department. 2. JKBOPEE. 3. Jal Shakti Department 4.Revenue Department (Baramulla, Kupwara and Bandipora Districts)
2.	Mushtaq Ahmad Chashoo, Additional Advocate General	1. PW (R&B) Department. 2. J&K Project Construction Corporation 3. J&K Economic Reconstruction Agency
3.	Asifa Padroo, Additional Advocate General	1. Home Department 2. Anti Corruption Bureau 3. J&K Crime Branch 4. All Unlawful Activities Prevention Act Appeals
4.	Hilal Ahmad Wani, Additional Advocate General	1. Election Department 2. J&K Forest Development Corporation 3. Rural Development Department. 4. Information Technology Department.
5.	Mushtaq Ahmad Sheikh, Additional Advocate General	1. School Education Department 2. Drug & Food Control Organization 3. Architect Organization 4. Revenue Department (Srinagar, Budgam, Ganderbal, districts)
6.	Alla-ud-din Ganai, Additional Advocate General	1. J&K Building & Other Construction Board 2. Srinagar Development Authority 3. J&K Housing Board 4. Information Department

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7.	Fayaz Ahmad Bhat, Additional Advocate General	1. Forest Department 2. SIDCO 3. SICOP
8.	Irfan Andleeb, Deputy Advocate General	1. Hospitality & Protocol 2. Agriculture Production and Farmers Welfare Department 3. Tribal Affairs Department
9.	Feroz Ahamd Sheikh, Deputy Advocate General	1. Social Welfare Department 2. Food, Civil Supplies and Consumer Affairs 3. Custodian Department 4. Chief Town Planner 5. Haj & Auqaf
10	Asif Maqbool, Deputy Advocate General	1. Power Development Department 2. J&K Power Development Corporation 3. Higher Education Department 4. Islamic University of Science & Technology, Awantipora.
11	Mohammad Rais ud Din Ganaie. Deputy Advocate General	1. Health & Medical Education Department 2. ARI Trainings 3. Industries and Commerce Department 4. Geology & Mining Department
12	Bikram Deep Singh, Deputy Advocate General.	1. Housing and Urban development Department 2. Urban Local Bodies. 3. Civil Aviation Department 4. J&K Academy of Art, Culture & Languages 5. Srinagar Smart Ciy Ltd.
13	M. Uthman Gani, Government Advocate	1. Disaster Management Relief Rehabilitation & Reconstruction Department. 2. Animal, Sheep Husbandry and Fisheries Department 3. J&K Agro Industries Department 4. Khadi & Village Board.
14	Sajjad Ashraf, Government Advocate	1. Service Selection Board 2. Estates Department 3. Youth Services & Sports Department. 4. J&K Sports Council 5. SKIMS
15	Rekha Wangnoo, Government Advocate	1. Sericulture Department 2. Department of Culture
16	Insha Rashid, Government Advocate	1. IMPA 2. Jammu & Kashmir Resident Commissioner, New Delhi 3. Transport Department 4. J&K Road Transport Corporation

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		5. Floriculture Department including Gardens and Parks 6. Government Press
17	Illyas Nazir Laway Government Advocate	1. Tourism Department 2. Jammu Kashmir Cable Car Corporation 3. Tourism Development Corporation 4. Labour and Employment Department 5. J&K Lake Conservation and Managing Authority. 6. Revenue Department (Anantnag, Pulwama, Kulgam and Shopian districts) 7. Science and Technology Department
18	Faheem Nisar Shah, Government Advocate	1. Law, Justice & Parliamentary Affairs 2. Skill Development Department 3. Horticulture 4. J&K and Ladakh Finance Corporation 5. Cooperative Department

Any other Department/Corporation that has not been assigned here in above to any Law Officer (Government Counsel) shall remain with the learned Advocate General, J&K; and

Mr. Sajad Ashraf, Mr. Illyas Nazir Laway and Mr. Faheem Nisar Shah, Government Advocates shall assist the learned Advocate General in all Arbitration matters and other important matters as may be assigned by the learned Advocate General.

Finance Department including Financial Corporation, Planning Development and Monitoring Department shall remain with learned Advocate General, J&K.

The aforesaid allocation is subject to the satisfactory performance of the Law Officers which shall be reviewed periodically.

By Order of the Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Secretary to Government

No: Law-Jud/153/2021-10

Dated: 11-10-2022.

Copy to the:-

1. Learned Advocate General, J&K, Srinagar.
2. Financial Commissioner (Additional Chief Secretary), Finance Department.
3. Financial Commissioner (Additional Chief Secretary), Agriculture Production and Farmers Welfare Department
4. Financial Commissioner (Additional Chief Secretary), Home Department.
5. Principal Secretary to Hon'ble Lt. Governor, J&K, Raj Bhawan Srinagar.
6. All Principal Secretaries to Government.

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7. Director General of Police, J&K, Srinagar.
8. Principal Resident Commissioner, J&K Government, New Delhi.
9. Joint Secretary (J&K), Ministry of Home Affairs, Government of India, New Delhi.
10. All Commissioner/Secretaries to Government.
11. Chief Electoral Officer, J&K, Srinagar.
12. Divisional Commissioner Kashmir.
13. Registrar General, High Court of Jammu and Kashmir and Ladakh, Srinagar.
14. Registrar, Islamic University of Science and Technology, Awantipora.
15. All concerned Law officers.
16. Director Information, J&K, Srinagar.
17. Director Archives, Archaeology and Museums, J&K, Srinagar.
18. Director Litigation Kashmir.
19. All Officers of the Department of Law, Justice and Parliamentary Affairs.
20. Private Secretary to Chief Secretary for information of the Chief Secretary.
21. Private Secretary to the Secretary to Government Department of Law, Justice and Parliamentary Affairs for information of the Secretary.
22. Incharge Website Section, Department of Law, Justice and Parliamentary Affairs
23. Government Order File.
24. Concerned File.

Ashish Gupta
11.10.2022

(Ashish Gupta)

Additional Secretary to Government

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11.10.2022